

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.19 of 2014

Dated : 8th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.
Of Orissa Ltd.**

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. P.C. Sen
Mr. Rutwik Panda
Ms. Anushruti
Mr. Anshu Malik for R.1
Mr. Rajkumar Mehta
Ms. Ishita
Mr. Elangbam for R.2**

ORDER

Post the matter for further hearing on **28.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js